

Ministry through National Informatics Centre (NIC) comprises approximately 25 crore vehicle registration records and approximately 15 crore driving licence records.

(b) The revenue collected by the Government by providing access to VAHAN and SARATHI database is rupees 65 crores till date.

(c) The Government has provided access to 32 Government entities and 87 private entities.

(d) The Ministry has provided for „Bulk Data Sharing Policy and Procedure% for sharing certain fields in bulk data of vehicle registration. The organization seeking bulk data can obtain the data with an amount of ₹ 3.00 Crore for the F.Y. 2019-20. Educational institutions can obtain the data only for research purposes and for internal use only and are provided the bulk data one time on payment of an amount of ₹ 5.00 lakh only for the F.Y. 2019-20.

(e) Yes Sir, the Government has linked VAHAN and SARATHI with stolen vehicles data from National Crime Record Bureau.

Recently approved highway projects

1699. SHRI BHUBANESWAR KALITA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has recently approved highway projects worth rupees seven lakh crores;

(b) if so, the details thereof, project-wise; and

(c) the extent to which job opportunities will increase following implementation of the highway projects?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Yes, Sir. Total 34800 kms of NH length including 10,000 kms of residual NHDP stretches has been approved for development under Bharatmala Pariyojana Phase-I at an estimated cost of ₹ 5, 35,000 cr. So far, total 225 nos. of projects having an aggregate length of about 9613 kms have been appraised and approved under Bharatmala Pariyojana Phase-I.

(c) It is expected to generate about 14.2 crores man-days of employment during the implementation of Bharatmala Pariyojana Phase-I